THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO 89

Dated Guwahati, the 9th December, 2020

Hon'ble the Chief Justice (Acting) has been pleased to constitute the following Secretariats for the Permanent Committees for Designation of Senior Advocates, Gauhati High Court:

SL No	Secretariat	Members
1.	Assam	1. Registrar General
		2. Registrar-cum-Principal Secretary to the
		Chief Justice
2.	Nagaland, Mizoram,	1. Registrar General
	Arunachal Pradesh	2. Registrar-cum-Principal Secretary to the
		Chief Justice
		3. Respective Registrar of the Outlying Benches

The supporting staff of the Secretariat of the Hon'ble Chief Justice of the Gauhati High Court will provide necessary logistic support to the Secretariat of Permanent Committees for all the States.

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No.HC.III-23/2019/ 3449 -3 468 /G, Dated Guwahati, the 09th December, 2020 Copy to:

- 1. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
- 2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
- 3. The Registrar (), Gauhati High Court, Guwahati
- 4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
- 5. The District & Sessions Judge _____ (Assam).
- 6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- 7. The Secretary to the Bar Council of India, New Delhi
- 8. The Chairman, the North-East Bar Council, Gauhati High Court, Guwahati
- 9. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
- 10. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 11. The Joint Registrar (), Gauhati High Court, Guwahati.
- 12. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.

Cntd...

13.	. The Deputy Registrar (), G	Gauhati High Court, Guwahati.	
14.	. The Asstt. Registrar (),	Gauhati High Court, Guwahati.	
15.	. Librarian cum Research Officer, Gauhati High	Court, Guwahati.	
16.	. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in		
	the website of the Gauhati High Court.		
17.	. The Pvt. Secy. to Hon'ble Mr./Mrs. Justice	, Gauhati High Court, Guwahati.	
18.	. The Admn. Officer (Judl.),		
19.	. CA to the Registrar General, Gauhati High Cou	urt, Guwahati.	
20.	. The Notice Board, Gauhati High Court, Guwah	nati.	
		V 1 +	

REGISTRAR GENERAL